

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1678
TO BE ANSWERED ON AUGUST 01, 2024
PMSVANIDHI SCHEME IN CHHATTISGARH**

NO. 1678. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether PM SVANidhi scheme is implemented in Chhattisgarh;**
- (b) if so, the number and names of the districts where the said scheme is implemented and the number of local street vendors to whom loans have been provided;**
- (c) the details of the scheme and the annual target fixed in this regard during the last five years, year-wise;**
- (d) the current status of the scheme in tribal areas of Chhattisgarh along with the number of tribal people benefitted under the scheme;**
- (e) the ratio of men and women beneficiaries under the scheme in the State; and**
- (f) the funds allocated and utilized so far in Chhattisgarh during the last five years, year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a)&(b):Yes, the Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme is being implemented in Chhattisgarh. The details of districts where scheme implemented and number of beneficiaries are given in Annexure.**

...2/-

(c)to(e) : As per Cabinet Committee on Economic Affairs' approval of the scheme, target fixed under the scheme upto December 2024 is 42 lakh for first loans, 12 lakh for second loans and 3 lakh for third loans respectively. Against the targets, 64.78 lakh for first loans, 18.50lakh for second loans and 3.24lakh loans for third loan have been disbursed as on 24.07.2024.

As on 24.07.2024, the number of Scheduled Tribes (STs) beneficiaries in the State of Chhattisgarh is 6600.

45% of the beneficiaries under PM SVANidhi Scheme are women across the country. In the State of Chhattisgarh, the women beneficiaries are 48% of the total beneficiaries under the scheme.

(f): PM SVANidhi is a central sector scheme, hence no funds are being allocated to the States/UTs. Loans under the scheme are directly disbursed by lending institutions.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1678 TO BE ANSERED ON AUGUST 01, 2024

STATEMENT SHOWING DISTRICT-WISE NUMBER OF STREET VENDORS (INCLUDING TRIBALS) BENEFITED UNDER PM SVANIDHI SCHEME IN CHHATTISGARH

(As on 24.07.2024)

S.NO	District	No. Of Beneficiaries
1	BALOD	885
2	BALODABAZAR	1,290
3	BALRAMPUR	349
4	BASTAR	1,894
5	BEMETARA	581
6	BIJAPUR	376
7	BILASPUR	7,975
8	DANTEWADA	794
9	DHAMTARI	2,089
10	DURG	20,615
11	GARIYABAND	577
12	GAURELA-PENDRA-MARWAHI	432
13	JANJGIR-CHAMPA	1,862
14	JASHPUR	1,043
15	KABIRDHAM	822
16	KANKER	1,086
17	KHAIRAGARH-CHHUIKHADAN-GANDAI	0
18	KONDAGAON	815
19	KORBA	5,457
20	KORIYA	1,480
21	MAHASAMUND	1,049
22	MANENDRAGARH-CHIRMIRI-BHARATPUR	492
23	MOHLA-MANPUR-AMBAGARH CHOWKI	0
24	MUNGELI	707
25	NARAYANPUR	249

S.NO	District	No. Of Beneficiaries
26	RAIGARH	3,341
27	RAIPUR	20,134
28	RAJNANDGAON	2,423
29	SAKTI	297
30	SARANGARH-BILAIGARH	401
31	SARGUJA	1,687
32	SUKMA	453
33	SURAJPUR	755
	TOTAL	82,410

(Source: PMS Portal)